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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 85/241/HDB/2020
NAME OF THE COMPANY	Agarwal Global Steels Ltd
NAME OF THE PETITIONER(S)	Yogesh Kumar Agarwal & 2 others
NAME OF THE RESPONDENT(S)	Agarwal Global Steels Ltd & 4 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the petitioner appeared. Affidavit of service is filed. Though all the respondents were served no one appeared for them. The matter stands adjourned for consideration to 26.08.2021.

  
**MEMBER  
(TECHNICAL)**

*Karim*

  
**MEMBER  
(JUDICIAL)**